

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

28.5.2003

Mr. P. N. Jatti, Counsel for the applicant.

Mr. B. N. Sandu, Counsel for the respondents.

D.B. not formed today. Be listed before the

D.B. on 4.6.2003.

(GURMIT SINGH)
DEPUTY REGISTRAR

4.6.2003

Mr. P. N. Jatti, counsel for the applicant.
Mr. B. N. Sandhu counsel for the respondents.

The learned counsel for the respondents states that the Hon'ble High Court has stayed the Contempt Proceedings. Since the Hon'ble High Court has stayed the Contempt Proceedings, no cognizance can be taken. Therefore, this Contempt Petition is dismissed.

(G. C. SRIVASTAVA)
MEMBER (A)

(G. L. GUPTA)
VICE CHAIRMAN

copy sent/given
to the High Court
at 6.6.03